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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 69/241-244/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: Bharat P. Raut & Ors.  
V/s.  
Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave for Mrs. Swati Soparkar	Advocate	Respondents	
2.	Ajay A. Dave for Mr. Nachiket Dave	Advocate	petitioners	A.A. Dave

**ORDER**

Learned Advocate Mr. Ajay Dave i/b Learned Advocate Mr. Nachiket Dave present for petitioner. Learned Advocate Mr. Jaimin Dave present for Respondents.

Petitioner counsel filed memo stating that both parties are under negotiations to settle the matter.

Respondent counsel also reported that settlement process is going on.

Respondent Counsel undertook to obey by the statement made by him on 29.05.2017.

List the matter on 24.08.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.